

Cancellation of the certificate of registration

January 29, 2002

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA(6) of the Reserve Bank of India Act, 1934, has on January 14, 2002 cancelled the certificate of registration to Ram Mohan Financial Services Ltd., having its registered office at WZ-224, Street No.13, Hastal Road, Uttam Nagar, New Delhi-110 059.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934. The company has also been prohibited from acceptance of deposits under Section 45MB(1) and prohibited from alienation of assets under Section 45MB(2) of the Act without the prior permission of the Reserve Bank.

P.V. Sadanandan
Asst. Manager

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